

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.396
TO BE ANSWERED ON THE 12TH AUGUST, 2016

WOMEN IN TERRITORIAL ARMY

*396. SHRI C. MAHENDRAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has accorded permission to recruit women in Territorial Army and if so, the details thereof; and
- (b) whether the Government also proposes to appoint women in honorary commissions and if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) & (b): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK
SABHA STARRED QUESTION NO. 396 FOR ANSWER ON 12.8.2016**

Government has accorded permission for commissioning / enrolling women in Oil Sector Units and Railways Engineer Regiment Units of Territorial Army from amongst the women employees of the Oil Sector Companies (Public Sector Undertakings) and Ministry of Railways, respectively, who volunteer to serve in the respective Territorial Army units and are within the age group of 18 to 42 years.

In Territorial Army, High Government officials, Officers of the Army, Air Force and Navy and private persons (both men and women) of good social position may be granted honorary commission upto the rank of Brigadier by the Central Government.
